

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-318
IB-1895/ND/2019

IN THE MATTER OF:

Mr. Ashok Agarwal
Vs
M/s. Amiten Polymenrs Pvt. Ltd.

...Applicant

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 15.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Adv. Pankaj Bhagat and Adv. Sadre Alam
For the Respondent : Adv. Amit Jagra

ORDER

Mr. Amit Jagga appeared on behalf of Corporate Debtor and undertakes to file his vakalatnama during the course of the day. He also seeks time to file reply. The same is granted to file reply after serving advance copy to the Ld. Counsel for the petitioner. Put up on 27.12.2019, as prayed for.

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

CG